

Declaration of Assets and Liabilities

Year....2022-23.....

I,.....**Sujit Kumar** ,..... son/daughter/wife of ...Late Aklu Ram.....

aged.....49..... years, belonging to **Stenographer & Private Secretary services** and presently working as **Principal Private Secretary of Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Bibha Sinha	Shubham kumar	Shivam kumar	
(i)	Cash	25,500=00	35,000=00	-	-	-
(ii)	Deposits in Banks, financial Institutions And Non-Banking Financial Companies	State Bank of India A/C Rs. 9,90,000/- FD-3,00,000/-	State Bank of India & BOB A/C Rs. 50,000/- FD- 12,00,000/-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No. and amount 1. 513746754 Rs. 5,796/-p.a 2. LIC Rs. 10,000/-one time 3. 826961797 Rs. 55,086/-p.a	LIC Policy No. and amount 1. 513771184 Rs.3,564/p.a 2. 826961802 Rs. 63,115/p.a	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Motorcycle BR01AY-2350 Ignis Car No. BRO1EA -7688		-	-	-
(vi)	Jewellery (give details of weight and value)	20 gm Gold	100 gm Gold 250 gm Silver	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

Sujit Kumar

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		15 Dhur Pachuchak, Danapur	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-	-		
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 20-12-2021
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal Car Loan	00/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2022-23 Income Tax Rs.1,50,653/- PAN No. BXAPK9703J	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1206

Gender :- ☐ M (M/F)

Date of Birth :- (DD/MM/YY)

Class/Group :- (A/B/C)

Cader :- Bihar Legislative Assembly Secretariat
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sujit Kumar

Name of Employee: ...**Sujit Kumar**.....

Place:.....Patna.....

Designation:.....Principal Private Secretary.....

Date:..03.02.2023

Department..Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.